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Statement

Sl. No.	Category	No of schemes	Installed capacity (MW)
1.	Schemes under execution construction.	63	137
2.	Schemes cleared by Central Electricity Authority & awaiting investment decision	28	102.8
3.	Schemes under processing for techno-economic clearance by Central Electricity Authority.	55	190
4,	Schemes under investigation	143	381

Export of Coal during 1984-85

- 2351. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY be pleased to state:
- (a) whether there is a proposal to step up export of coal in 1984-85 and the years ahead; and
- (b) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) and (b) Coal India Ltd. is already exporting coal to traditional buyers viz. Bangladesh, Nepal and Bhutan. Besides this in view of adequate availability and inadequate domestic demand, it has been decided to offer for export from 1984-85 onwards upto 5 lakh tonnes per year of

special volatile coal of Bharat Coking Coal Ltd, and upto 3 lakh tonnes per year of coal from Talcher Coalfield of Central Coalfields Ltd.

Recommendations of Committee on Safety in Coal Mines

- 2352. SHRI LAKSHMAN MALLICK: Will the Minister of ENERGY be pleased to state:
- (a) whether Coal mining is regarded as a hazardous industry;
- (b) if so, whether Government have accepted the recommendations of the Committee on Safety in Coal Mines;
- (c) if so, the details regarding the main recommendations; and